

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL						
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/91 9/2023	06-01-2022	09.09.2025	1342	6	1
			CS (COMM)/	CS (COMM)/58 3/2024	09.05.2024	15.09.2025	494	12	1
			CS (COMM)/	CS (COMM)/15 14/2023	23.11.2023	19.09.2025	666	3	NIL
			CS (COMM)/	CS (COMM)/23 19/2022	11-10-2022	23.09.2025	1078	12	1
			CS (COMM)/	CS (COMM)/24 /2018	18-08-2025	26-09-2025	39	2	NIL
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT- 03	CENTRAL	OMP(COMM)	22/2023	16.02.2023	17.09.2025	944	0	2
			Suit for Recovery	467/2025	16.04.2024	20.09.2025	522	0	1
			OMP(COMM)	83/2024	20.09.2024	01.09.2025	346	0	1
			OMP(1)COMM	741/2025	22.08.2025	02.09.2025	11	0	0
			OMP(1)COMM	740/2025	22.08.2025	02.09.2025	11	0	0
			MISC.DJ	569/2025	23.07.2025	03.09.2025	42	0	0
			OMP(1)COMM	559/2025	09.07.2025	03.09.2025	56	0	0
			OMP(1)COMM	534/2025	05.07.2025	03.09.2025	60	0	0
			EX(COMM)	307/2024	31.07.2024	04.09.2025	400	0	2
			Suit for Recovery	542/2025	16.05.2025	104.09.2025	111	0	0
			Suit for Recovery	1776/2020	07.12.2020	04.09.2025	1732	0	2
			OMP(1)COMM	558/2025	09.07.2025	04.09.2025	57	0	0

Suit for Recovery	1326/2024	02.12.2024	04.09.2025	276	0	0
Suit for Recovery	202/2025	17.02.2025	04.09.2025	199	0	1
EX(COMM)	389/2025	08.08.2025	09.09.2025	32	0	0
MISC.DJ	512/2025	07.07.2025	09.09.2025	64	0	0
OMP(1)COMM	334/2025	16.04.2025	11.09.2025	148	0	0
OMP(1)COMM	556/2025	09.07.2025	11.09.2025	64	0	0
OMP(1)COMM	557/2025	09.07.2025	11.09.2025	64	0	0
EX(COMM)	413/2025	26.08.2025	11.09.2025	16	0	0
OMP(1)COMM	449/2025	27.05.2025	12.09.2025	108	0	0
OMP(1)COMM	448/2025	27.05.2025	12.09.2025	98	0	0
OMP(COMM)	41/2025	29.08.2025	15.09.2025	17	0	0
OMP(1)COMM	706/2025	02.08.2025	15.09.2025	44	0	0
EX(COMM)	416/2025	23.09.2024	15.09.2025	357	0	1
MISC.DJ	707/2025	12.09.2025	16.09.2025	4	0	0
MISC.DJ	563/2025	21.07.2025	17.09.2025	58	0	0
OMP(1)COMM	530/2025	04.07.2025	17.09.2025	75	0	0
Suit for Recovery	1069/2024	27.09.2024	18.09.2025	356	0	1
EX(COMM)	51/2025	20.01.2025	19.09.2025	242	0	0
Suit for Recovery	865/2023	27.05.2023	19.09.2025	846	0	2
Suit for Recovery	317/2025	20.03.2025	20.09.2025	184	0	0
OMP(1)COMM	721/2025	08.08.2025	22.09.2025	45	0	0

			EX(COMM)	268/2024	11.07.2024	23.09.2025	439	0	2
			Suit for Recovery	721/2023	01.05.2023	23.09.2025	876	3	2
			MISC.DJ	714/2025	15.09.2025	23.09.2025	8	0	0
			Suit for Recovery	518/2025	13.05.2025	24.09.2025	134	0	0
			Suit for Recovery	291/2024	24.02.2024	24.09.2025	578	0	2
			Suit for Recovery	1231/2024	11.11.2024	25.09.2025	318	0	0
			Suit for Recovery	864/2024	08.08.2024	27.09.2025	414	1	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)-1264/2023	23.09.2023	12.09.2025	723 DAYS	ONE DAY	NIL
			COPY RIGHT	CS DJ-5992/2018	30.08.2018	19.09.2025	2577 DAYS	15 DAYS	ONE
			RECOVERY	CS (COMM)-1115/2023	02.08.2023	20.09.2025	780 DAYS	8 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS (COMM)-1129/2024	15.10.2024	24.09.2025	344 DAYS	4 DAYS	ONE
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	413/2024	19-04-2025	10-09-2025	144 DAYS	6 DAYS	NIL
			CS (COMM)	23/2025	16-05-2025	12-09-2025	119 DAYS	8 DAYS	NIL
			CS (COMM)	33/2025	07-07-2025	12-09-2025	67 DAYS	SAME DAY	NIL
			CS (COMM)	509/2024	25.04.2024	15-09-2025	508 DAYS	5 DAYS	NIL
			CS (COMM)	1280/2023	04.10.2023	18-09-2025	715 DAYS	SAME DAY	NIL
			CS (COMM)	24/2024	04.01.2024	18-09-2025	623 DAYS	6 DAYS	NIL
			CS (COMM)	MISC. DJ	665/2023	23-09-2025	707 DAYS	SAME DAY	NIL
			CS (COMM)	MISC. DJ	666/2025	23-09-2025	707 DAYS	SAME DAY	NIL

7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	1126/2023	04.08.2023	27.09.2025	785	3	0
			CS(COMM)	1275/2024	20.11.2024	27.09.2025	311	5	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	SUIT FOR RECOVERY	CS (COMM)/434/2025	24-04-2025	26-09-2025	153 DAYS	9 DAYS	NIL
			SUIT FOR RECOVERY	CS (COMM)/781/2023	10-05-2023	22-09-2025	866 DAYS	12 DAYS	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	RECOVERY	CS (COMM)-1264/2023	23.09.2023	12.09.2025	723 DAYS	ONE DAY	NIL
			COPY RIGHT	CS DJ-5992/2018	30.08.2018	19.09.2025	2577 DAYS	15 DAYS	ONE
			RECOVERY	CS (COMM)-1115/2023	02.08.2023	20.09.2025	780 DAYS	8 DAYS	NIL
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. BALWANT RAINA, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						

22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL							
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS(COMM)	448/2023	09-05-2023	08-09-2025	853	NIL	NIL	
			CS(COMM)	466/2019	16-11-2019	19-09-2025	2134	NIL	NIL	
			CS(COMM)	1067/2022	31-10-2022	20-09-2025	1055	NIL	NIL	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	Commerical Cases	CS/COMM/255/2025	17.03.25	01.09.25	168	1	N/A	
				CS/COMM/195/2024	18.03.24	04.09.25	535	1	N/A	
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL							
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL							
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL							
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL							

39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDAR A	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDAR A	NIL
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDAR A	NIL
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDAR A	NIL

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 328/2024	03.07.2024	16.09.2025	440	NIL	1
			COMMERCIAL SUIT	CS COMM. 160/2019	26.09.2019	20.09.2025	2191	NIL	1
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	NIL						
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	2/2023	02.01.2023	12.09.2025	984 days	12 days	Nil
			CS(COMM)	424/2024	30.08.2024	18.09.2025	384 days	04 days	Nil
			CS(COMM)	287/2023	06.06.2023	18.09.2025	835 days	03 days	Nil
			CS(COMM)	52/2022	14.02.2022	23.09.2025	1317 days	12 days	Nil